GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO. 3921 TO BE ANSWERED ON 18.08.2025

INFORMAL WORKER REGISTERED ON E-SHRAM PORTAL

†3921. DR. SHIVAJI BANDAPPA KALGE:

SHRI NILESH DNYANDEV LANKE:

SHRI GYANESHWAR PATIL:

SMT. DELKAR KALABEN MOHANBHAI:

SHRI BHUMARE SANDIPANRAO ASARAM:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)the number of informal workers registered on the e-Shram portal, particularly in Maharashtra, Madhya Pradesh and Union Territory of Dadra and Nagar Haveli;
- (b)whether the Government has achieved the targeted number of registrations on the said portal particularly in Maharashtra, Madhya Pradesh and Union Territory of Dadra and Nagar Haveli;
- (c)if so, the details thereof and if not, the reasons therefor;
- (d)the number of informal workers in rural areas of Maharashtra, Madhya Pradesh and Union Territory of Dadra and Nagar Haveli who have got themselves registered on e-Shram Portal along with the steps being taken by the Government to increase awareness among the rural workers; and
- (e)whether the Government has conducted any assessment to evaluate the impact of eShram portal in improving social security coverage and benefits for informal workers and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SUSHRI SHOBHA KARANDLAJE)

(a) to (e): The Ministry of Labour and Employment launched eShram portal (eshram.gov.in) on 26th August 2021 for creation of a comprehensive National Database of Unorganised Workers (NDUW) seeded with Aadhaar. eShram portal is meant to register and support the unorganised workers by providing them a Universal Account Number (UAN) on a self-declaration basis.

As on 12th August 2025, over 30.99 crore unorganised workers have already registered on eShram portal.

The number of informal workers registered on the eShram portal, particularly in Maharashtra, Madhya Pradesh and Union Territory of Dadra and Nagar Haveli is at Annexure I.

The details of Informal workers in rural areas of Maharashtra, Madhya Pradesh and Union Territory of Dadra and Nagar Haveli registered on eShram Portal is at Annexure II.

Steps taken by the Government to increase awareness among the rural workers:

- i. Holding periodic review meeting with States/UTs.
- ii. Regular meeting with Common Services Centre (CSC).
- iii. To provide employment and skilling opportunities, eShram is integrated with National Career Service (NCS) and Skill India Digital Portal.
- iv. To offer one-stop search and discovery of the Government schemes, eShram is integrated with myScheme portal.
- v. SMS campaign to create awareness.
- vi. Social media platforms are also being used to spread awareness among workers to register on eShram. State Seva Kendras (SSKs) and services of Common Service Centres are onboarded to facilitate assisted mode registrations of unorganised workers.
- vii. Registration camps and awareness drives are conducted for the implementation and outreach of the e-Shram Scheme. These camps are organised by Ministry from time to time in coordination with Common Service Centre (CSC), Dattopant Thengadi National Board for Workers Education and Development (DTNBWED) and State Labour Department.

To further enhance the availability and accessibility of eShram and its associated services to unorganised workers, the Ministry of Labour and Employment officially launched the eShram mobile application on 24th February 2025. This application facilitates real-time access to welfare schemes integrated with the eShram platform, thereby significantly strengthening both accessibility and user convenience.

To evaluate the effectiveness of eShram portal, a third party evaluation/impact assessment of eShram has been taken up by the Quality Council of India (QCI).

**

Annexure referred to in reply to Part (a) to (e) of the Lok Sabha Unstarred Question No.3921 for 18.08.2025 regarding "Informal Worker Registered on e-Shram Portal"

The number of informal workers registered on the e-Shram portal, particularly in Maharashtra, Madhya Pradesh and Union Territory of Dadra and Nagar Haveli as on 12.08.2025.

State Name	Target	Total registration
MADHYA PRADESH	2,39,00,510	1,89,40,070
MAHARASHTRA	3,44,80,382	1,78,62,879
THE DADRA AND NAGAR HAVELI AND		
DAMAN AND DIU	1,72,402	75,445

Annexure referred to in reply to Part (a) to (e) of the Lok Sabha Unstarred Question No.3921 for 18.08.2025 regarding "Informal Worker Registered on e-Shram Portal"

The Details of Informal workers in rural areas of Maharashtra, Madhya Pradesh and Union Territory of Dadra and Nagar Haveli registered on eShram Portal as on 12.08.2025.

State Name	Total
MADHYA PRADESH	1,61,37,657
MAHARASHTRA	1,40,76,402
THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	66,222
